

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**

**Original Application No. 351 of 2010**

Thursday, this the 12<sup>th</sup> day of August, 2010

**CORAM:**

**Hon'ble Mr. George Paracken, Judicial Member**  
**Hon'ble Ms. K. Noorjehan, Administrative Member**

P. Raghu, GDS MD, Mancha P.O.,  
 Nedumangad, Thiruvananthapuram. .... **Applicant**

**(By Advocate – Mr. Vishnu S. Chempazhanthiyil)**

**V e r s u s**

- 1. The Superintendent of Post Offices,  
 Thiruvananthapuram South Division,  
 Thiruvananthapuram-14.
- 2. Union of India, represented by  
 Chief Postmaster General,  
 Kerala Circle, Thiruvananthapuram-33. .... **Respondents**

**(By Advocate – Mr. M.K. Aboobacker, ACGSC)**

This application having been heard on 12.8.2010, the Tribunal on the same day delivered the following:

**O R D E R**

**By Hon'ble Mr. George Paracken, Judicial Member -**

The applicant has filed this Original Application seeking a direction to the respondents to consider him against the OBC vacancy kept unfilled as per the Annexure A-2 memorandum No. B 3/Recit/P'man/2009, dated 16.2.2010.

- 2. The respondents have filed their reply and submitted that the applicant



belongs to OBC community and since he has not obtained the minimum percentage of 45 marks, he cannot be selected/appointed as no relaxation can be made in the matter.

3. When this case was taken up for consideration today, the learned counsel for the applicant has submitted that in view of the aforesaid factual position submitted by the respondents in their reply statement, he is not pressing it and likes to withdraw the same. Accordingly, this Original Application is dismissed as withdrawn.

  
(K. NOORJEHAN)  
ADMINISTRATIVE MEMBER

  
(GEORGE PARACKEN)  
JUDICIAL MEMBER

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